

DIVISION BENCH
COURT - II

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/352(KB)2022
IA(COMPANIES.ACT)/154(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	AMITAV SINHA VS DHARAMSHIL COLD STORAGE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Praveen Chandra Pandey, Adv.] For Amitava Sinha

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **13th September, 2024**.

**Anamitra Pal
Court Officer**